

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 225 OF 2015 &  
IA NO. 370 OF 2015**

**Dated: 14<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Reliance Infrastructure Ltd.**

**.... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s)

: Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda  
Mr. Malavika Prasad

Counsel for the Respondent(s)

: Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghu Vamsy for R.1

**ORDER**

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 19.11.2015. Dasti in addition is permitted.

List the matter on **19.11.2015.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/dk